

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/03/KOB/2024
SECTION	SEC. 55 C/ACT R/W RULE 69 NCLT
NAME OF PARTIES	M/S SARAF TRADING CORPORATION PPRIVATE LIMITED V/S REGISTRAR OF COMPANIES & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	CS YOGINDUNATH S
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

18th JULY 2024

O R D E R

CP(C/ACT)/03/KOB/2024

Learned Authorized Representative CS, Mr. Yogindunath S appears on behalf of the Petitioner through virtual mode and submits that he has filed an IA to amend the prayers of the present Petition. However, the same is not listed on board for hearing today. Learned ARoC, Mr. Sabari Raj appears through virtual mode. Report of RoC is on record. None appears on behalf of R2.

In the interests of justice, R2 is granted a last and final opportunity to file their reply affidavit within a period of two weeks. Copy of the same shall be served on the other side.

List this matter for further consideration on **26.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**